

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 114

CA.488/ND/2020 Appeal/311/2020

IN THE MATTER OF:

Somoro Innovations Private Limited ... Appellant

Vs

Registrar of Companies ... Respondent

Order under Section 252.

Order delivered on 10.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant : Ms. Nikshubha Sethi, Adv.

For the ROC :

For the IT Dept. : Ms. Easha Kadian, St. Counsel

ORDER

Order reserved.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**